the Department of Personnel in consultation with the Chief Vigilance Commission. Absorption of such officers in Indian Airlines/Air-India is not envisaged generally.

- (b) Yes, Sir.
- (c) The tenure of the present Director of Vigilance is upto 31.5.92. He is being given allowances, perks and facilities as per the terms and conditions of deputation which are comparable to those of his counterpart in Indian Airlines.
 - (d) No, Sir.
 - (e) Does not arise.

[Translation]

Allotment of Dining/Pantry Car Contracts on Northern Railway

- 1863. SHRI RAM LAL RAHI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have allotted contracts for dining/pantry cars on Northern Railway during the current year;
- (b) if so, the details thereof alongwith total number of such contracts;
- (c) whether unemployed graduates youth and persons belonging to Scheduled Castes and Scheduled Tribes have also been allotted such contracts;
- (d) if so, the number of those unemployed youth and SC/ST persons separately;and
 - (e) if not, the reasons therefor?

THE MINSTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b). A contract for catering service in New Delhi-Chandigarh-Kalka Shatabdi Express has

been awarded with effect from 11.12.1990.

- (c) No, Sir.
- (b) Does not arise.
- (e) The contract for catering service in New Delhi-Chandigarh-Kalka Express has been awarded to the most suitable candidate on merits.

[English]

Alternative to Petrol

1864. SHRI PRAKASH KOKO
BRAHMABHATT:
SHRI NARSINGRAO
SURYAWANSHI:
SHRI JANAK RAJ GUPTA:
SHRI P. C. THOMAS:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the Government are aware of the fact that a liquid formation of a chemical compound available in abundance in the country and also 'tapioca' material can be used as fuel in motor vehicles saving the consumption of petrol;
- (b) if so, the steps taken to commercialise its technology;
- (c) whether SHELL International also possesses the technology to convert gas into diesel and kerosene and is willing to sell it;
- (d) if so, whether Government propose to go in for these technologies; and
- (e) if so, when and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-

MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). All carbohydrates including tapioca, when fermented, give alcohol which can be used in partial or total substitution of petrol. However, the use of alcohol in admixture with petrol as automotive fuel is not made or encouraged as surplus alcohol is not available on sustained basis. Further, alcohol can be better used for producing value-added chemicals.

Written Answers

(c) to (e). SHELL has a technology for this conversion and a pilot plant in their laboratory in Holland. No commercial unit, bases on this technology, is reported to have been set up.

A process for conversion of natural gas into middle distillates has also been developed by the National Chemicals Laboratory, Pune. A pilot plant based on this process is being set up in Bharat Petroleum Corporation's Refinery at Bombay for testing the process and developing data for design purposes. This process could be used when it becomes economical and necessary to convert natural gas into diesel and kerosene.

Role of ECL in Industrial Development

1865. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state:

- (a) whether ECL does not adhere to the Government directive to help in the development of small scale and ancilliary industries of Asansol/Durgapur region of West Bengal;
- (b) whether due to the growth of small scale in the region has been deferred; and
- (c) if so, the measures taken or proposed to be taken by Government to see that these directives are adhered to?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) to (c). All public sector undertakings under the administrative

control of Department of Coal including the Eastern Coalfields Limited (ECL) have been advised to follow the Government directives to help in the development of small scale and ancillary industries. No specific case of noncompliance of these directives by ECL have been brought to the notice.

Price Reduction Benefit to Consumers

1866. SHRI EDUARDO FALEIRO: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:

- (a) whether an Indian scientist has succeeded in lowering prices of several drugs;
- (b) if so, the details of the drugs involved indicating the benefits passed on to the consumers:
- (c) whether there are any proposals to encourage such entrepreneurs; and
 - (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PAR-LIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) The Department of Chemicals and Petro-chemicals has no such information available with it.

- (b) Does not arise.
- (c) and (d). Since it is the endeavour of the Government to ensure availability of medicines to the consumers in abundant quantity at cheaper and reasonable prices, Government will welcome any such proposal.

[Translation]

Fire Caused by Rail Tankers Filled with Crube Naptha

1867. SHRI SATYNARAYAN JATIYA: Will the Minister of RAILWAYS be pleased to state: